

**MADHYA PRADESH STATE JUDICIAL ACADEMY,
HIGH COURT OF M.P., JABALPUR**

**REVISED TRAINING CALENDAR FOR THE MONTHS FROM
SEPTEMBER TO DECEMBER, 2020**

(Conducted through online and other modes of telecommunication)

S. No.	Name of the Programme	Target Group	Date & Duration
SEPTEMBER			
1.	Specialised Educational Programme on – Cases pertaining to violation of Laws/Orders relating to Covid-19 Pandemic	Judges of all cadre	12.09.2020 (one day)
2.	Specialised Educational Programme on – POCSO Act	Judges dealing cases under the Act	26.09.2020 (one day)
3.	Induction Training Programme (Second Phase) (Group – I)	Newly appointed Civil Judges (Entry Level) of 2020 Batch	28.09.2020 to 23.10.2020 (four weeks)
OCTOBER			
4.	Colloquium for Chief Judicial Magistrates	Chief Judicial Magistrates across the State	10.10.2020 (one day)
5.	Specialised Educational Programme on – Motor Accident Claim cases	Members of MACT	17.10.2020 (one day)
NOVEMBER			
6.	Induction Training Programme (Second Phase) (Group – II)	Newly appointed Civil Judges (Entry Level) of 2020 Batch	02.11.2020 to 28.11.2020 (four weeks)
7.	Specialised Educational Programme on – Juvenile Justice (Care & Protection of Children) Act, 2015	Principal Magistrates of Juvenile Justice Boards	28.11.2020 (one day)
DECEMBER			
8.	Specialised Educational Programme on – Forest Laws	Judges dealing cases under the Act	05.12.2020 (one day)
9.	First Refresher Course (Group-I)	Civil Judges (Entry Level) of 2018 Batch	07.12.2020 to 11.12.2020 (five days)
10.	Specialised Educational Programme on – Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1988	Special Judges dealing cases under the Act	12.12.2020 (one day)
11.	First Refresher Course (Group-II)	Civil Judges (Entry Level) of 2018 Batch	14.12.2020 to 18.12.2020 (five days)
12.	Specialised Educational Programme on – NDPS Act	Judges dealing cases under the Act	19.12.2020 (one day)